

**Proposal by Andhra Pradesh for inclusion in the list of STs**

2778. SHRI C.M. RAMESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the State Government of Andhra Pradesh has sent two proposals for inclusion in the list of STs;
- (b) if so, the details of when each of the two proposals were received, date-wise;
- (c) the status of each of the proposal, proposal-wise; and
- (d) by when the Ministry is likely to take decision on the above proposals?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Government of Andhra Pradesh has recommended for inclusion of 'Mandula' community and 'Konda Kummari' community in list of Scheduled Tribes of Andhra Pradesh which was received in this Ministry on 24.4.2009 and 16.9.2011 respectively.

(c) and (d) Government of India on 15.6.1999, and further amended on 25.6.2002, has approved modalities for deciding the claims for inclusion in, exclusion from and other modifications in the Orders specifying lists of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the State Government/UT Administration concerned, can be processed further. Thereafter, it has to be concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes (NCST) for consideration for amendment of legislation. Proposals received from Government of Andhra Pradesh were processed as per above modalities and forwarded to Registrar General of India (RGI) for comments. RGI did not support both the proposals. Comments/ views of RGI were referred to State Government for further justification in July 2010 in respect of 'Mandula' community and in December, 2014 for 'Konda Kummari' community.

**Promotion of talent of ST students**

†2779. SHRI RAM VICHAR NETAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any scheme has been launched to promote talent of Scheduled Tribe students;

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†Original notice of the question was received in Hindi.